

commissioned by November, 1991.

[English]

[Translation]

**Income Tax Remitted by Owners of
Cinema Houses in Delhi.**

6590. DR. LAL BAHADUR RAWAL: Will the minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether all the owners of the cinema houses in Delhi have remitted the income tax;

(b) if so, the amount received therefrom; and

(c) if not, the amount out standing against each owner?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c). Separate data is not maintained in respect of owners of Cinema Houses. The owners of Cinema Houses are not necessarily assessed to income tax in the name of the cinema houses. They may be assessed to income tax under some other name and may be having income from other sources also. Identifying these tax payers and then collecting the desired information would take time. It involves first finding out who the owners of cinema houses are from the persons who exhibit films in the cinema houses in Delhi and then locate the files of owners who may be assessed in Delhi or outside Delhi. A very large number of files have then to be examined after being located and even then the information may not relate to the income from the cinema houses but would extend to other incomes of the owners. The time and effort involved in making the enquiries first, locating the owners and then examining the files may not be commensurate with results sought to be achieved.

Rural Industrial programme

6591. KUMARI DIPIKA CHIKHLIA: Will the PRIME MINISTER be pleased to state:

(a) the number of industries set up in Gujarat under the rural Industrial Programme during the last three years till date;

(b) whether any new programme are proposed to be launched by the Union Government under the rural industrial programme; and

(c) if so, the details thereof and the names of the industries proposed to be setup in Gujarat under the above programme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) There is no such specific programme captioned as 'Rural Industrial Programme'. Moreover, promotion of industries in rural sector is the primary responsibility of the State Govts. The Central Govt, however, supplement the efforts of the State Govts, through various agencies like Districts Rural Development Agency (DRDA) etc. Majority of the units set up in rural sectors are unorganised in nature and are not necessarily registered with any governmental agencies.

(b) and (c). In view of (a) above, this does not arise.

[Translation]

**Increase in the Prices of Essential
Commodities due to Advertisements**

6592. SHRI GOVINDRAO NIKAM: Will the PRIME MINISTER be pleased to state:

(a) whether the prices of Essential commodities have increased due to expen-